

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s). 17521/2018

(Arising out of impugned final judgment and order dated 20-02-2018 in CWP No. 16039/2014 passed by the High Court of Punjab & Haryana at Chandigarh)

P.S.E.B. SC POWER ENGINEERS AND OFFICERS
ASSOCIATION (REGD.) & ANR.

Petitioner(s)

VERSUS

THE STATE OF PUNJAB & ORS.

Respondent(s)

(FOR ADMISSION and I.R. and IA No.73026/2018-EXEMPTION FROM FILING
O.T. AND IA No.73023/2018-PERMISSION TO FILE SLP/TP AND IA
No.73025/2018-PERMISSION TO FILE ADDITIONAL DOCUMENTS)

Date : 18-07-2018 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE KURIAN JOSEPH
HON'BLE MR. JUSTICE SANJAY KISHAN KAUL

For Petitioner(s) Dr. Krishan Singh Chauhan, AOR
Mr. Ajit Kumar Ekka, Adv.
Mr. Ravi Prakash, Adv.
Mr. Chand Kiran, Adv.
Mr. S.P. Singh, Adv.

For Respondent(s) Dr. Rajeev Dhavan, Sr. Adv.
Ms. Kiran Suri, Sr. Adv.
Mr. Kumar Parimal, Adv.
Ms. Priyanshi Jaiswal, Adv.
Mr. Subhasish Bhowmick, AOR
Mr. D.S. Rawat, Adv.
Mr. Rajat Sharma, Adv.
Mr. S.J. Amith, Adv.
Mr. Kumar Parimal, Adv.
Ms. Aishwarya Kumar, Adv.

UPON hearing the counsel the Court made the following
O R D E R

Permission to file special leave petition(s) is granted.

Issue notice.

Tag with C.A. Nos.4562-4564/2017.

(NARENDRA PRASAD)
COURT MASTER

(RENU DIWAN)
ASSISTANT REGISTRAR